

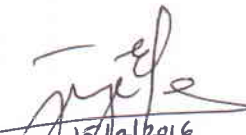
SANCTIONED STRENGTH, VACANCY POSITION etc. OF OFFICERS & STAFF(NON JUDICIAL) OF DISTRICT JUDICIARY


(For substantive posts only)

Name of establishment: ADDITIONAL DISTRICT & SESSIONS COURT, BOMDILA

Sl. No.	Name of all the posts (in order of regular scale of pay, as per ROP Rules/If a cadre consists of more than one post, all posts should be indicated in the list)(Example indicated below is not exhaustive)	Name of Incumbant /Vacant from dd/mm/yyyy(which ever is applicable)	Normal mode of recruitment (Direct/Promotion), as per existing Rules/ Notifications etc.(Indicate compassionate appointment, if applicable)	Recruiting authority (Gauhati High Court/Head of the establishment, whichever is applicable)	Whether the post is enreserved or Reserved for SC/ST(P)/ST(H)/OBC/MOBC/PWD/Women	Govt. Sanction letter No. Date of creation of the post (Chronologically)
1	Sheristadar	Yomge Ete	Direct	Gauhati High Court	ST	No. HC.XXXVII-87/2013/4257/Rcell Dated 18/07/2013
2	Head Assistant					
3	Peshkar	Taley Tadu	Direct	Gauhati High Court	ST	No. HC.XXXVII-87/2013/4257/Rcell Dated 18/07/2013
4	Peshkar	Shri. G.C.Ray	Contractual			
5	Stenographer Grade-I					
6	Stenographer Grade-II					
7	Stenographer Grade-II					
8	Stenographer Grade-III					
9	Stenographer Grade-III	Shri. Kezang Tsering Yangfan	Contractual			
10	UDA	Miss. Pema Chozom Thongon	Direct	Gauhati High Court	ST	No. HC.XXXVII-87/2013/4257/Rcell Dated 18/07/2013
11	UDA					
12	LDA	Miss. Karngam Rike	Contractual			
13	LDA					
14	LDA					
15	Copyist					
16	Copyist					
17	Typist					
18	Typist					
19	Drafter					
20	Process Server					
21	Process Server					
22	Driver	Shri. Michi Laling	Direct	Gauhati High Court	ST	No. HC.XXXVII-87/2013/4257/Rcell Dated 18/07/2013
23	Driver	Shri. Phurpa Lama	Contractual			
24	Office Peon	Shri. Nega Likha	Direct	Gauhati High Court	ST	No. HC.XXXVII-87/2013/4257/Rcell Dated 18/07/2013
25	Bangla Peon	Shri. Tonggam Ete	Contingency			
26	Day Chowkidar	Shri. Abinash Dewan	Contractual			
27	Night Chowkidar	Shri. Amar Bhumij	Contingency			
28	Safai Karmachari	Miss. Tseremu	Contingency			
29	Safai Karmachari	Miss. Jyoti Tamang	Contractual			

Full Signature & Designation of dealing assistant with date


 Full signature of Sheristadar/
 Head Assistant (whichever is applicable) with date
Sheristadar
Add. District & Sessions Court
West Session Division, Bomdila, (A. P.)


 Full signature of Presiding
 Officer with date & seal